

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NEW HIND SILK HOUSE PRIVATE LIMITED

| Sl.No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                                                                 |
|--------|------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.     | Name of corporate debtor                                                           | New Hind Silk House Private Limited                                                                                                                                                                     |
| 2.     | Date of incorporation of corporate debtor                                          | 13/04/2009                                                                                                                                                                                              |
| 3.     | Authority under which corporate debtor is incorporated/registered                  | Registrar of Companies, Kolkata                                                                                                                                                                         |
| 4.     | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U51909WB2009PTC134564                                                                                                                                                                                   |
| 5.     | Address of the registered office and principal office (if any) of corporate debtor | 111A, Park Street, 2 <sup>nd</sup> Floor, Kolkata, West Bengal, India 7000016                                                                                                                           |
| 6.     | Date of closure of Insolvency Resolution Process                                   | 12/06/2024                                                                                                                                                                                              |
| 7.     | Liquidation commencement date of corporate debtor                                  | 13/06/2024 (Order Received on 18.06.2024)                                                                                                                                                               |
| 8.     | Name and registration number of the insolvency professional acting as liquidator   | Binay Kumar Singhania<br>IBBI/IPA-001/IP-P00041/2017-18/10102                                                                                                                                           |
| 9.     | Address and e-mail of the liquidator, as registered with the Board                 | C/o B K S & Co Diamond Heritage 16 Strand Road Unit 519, 5th floor, Kolkata, West Bengal, 700001<br>Email id: <a href="mailto:binay1@yahoo.com">binay1@yahoo.com</a>                                    |
| 10.    | Address and e-mail to be used for correspondence with the liquidator               | AAA Insolvency Professionals LLP,<br>15B, Ballygunge Circular Road,<br>Mousumi Apartments, Ground Floor,<br>Kolkata- 700019<br>Email id: <a href="mailto:ip.newhind@gmail.com">ip.newhind@gmail.com</a> |
| 11.    | Last date for submission of claims                                                 | 13/07/2024                                                                                                                                                                                              |

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **New Hind Silk House Private Limited** on **13/06/2024**. However, the Order was received by the Liquidator on 18/06/2024.

The stakeholders of **New Hind Silk House Private Limited** are hereby called upon to submit their claims with proof on or before **13/07/2024**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



*B. Singhania*  
Binay Kumar Singhania,

IBBI/IPA-001/IP-P00041/2017-18/10102

AFA:AX1/10102/02/291124/106426 valid till 29/11/2024

Date and place: 22/06/2024

Kolkata